

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Section 12(2) of the RTE Act provides that a private unaided school admitting children belonging to disadvantaged group and weaker section in pursuance of section 12(1)(c) of the RTE Act shall be reimbursed expenditure so incurred by it to the extent of per-child-expenditure incurred by the State, or the actual amount charged from the child, whichever is less. The per-child expenditure by many private schools, especially in rural areas and small towns, is lower than that in Government schools. Reimbursement provided by Government, therefore, will be adequate to meet the costs of educating children from weaker sections in such schools. However, some schools in metros have per child budgets much in excess of those in State schools. These schools would have to find innovative ways, with philanthropic individuals, charitable trusts and corporate funding, to meet the gap without loading the general category students with fee hike.

(c) and (d) Reimbursement to private schools under section 12(2) of the RTE Act is to be provided by the respective State Government, on the basis of the per-child expenditure incurred by it. Accordingly, the amount of reimbursement would vary from one State to another.

Filling up of vacant posts of teachers for RTE Act

3978. SHRI T. M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that effectively implement the RTE Act, Government needs to fill up the vacancies of several lakh of teachers;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has asked State Governments to initiate an action plan to fill up these vacancies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The requirement of additional teachers for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 was estimated at 5.08 lakh to be recruited in a phased manner over a period of three years. Based on proposals received

from the States and UTs, 6.31 lakh additional teachers have been sanctioned during the first two years of RTE implementation. Under Sarva Shiksha Abhiyan (SSA), a total of 19.14 lakh teacher posts have been sanctioned since inception of the programme, against which 12.26 lakh teachers have been recruited till 31st December, 2011 by States/UTs.

(c) and (d) States have been asked to fill up the teacher posts sanctioned under SSA and the teacher vacancies under State sector. The issue has been discussed with the States in meetings with State Education Ministers, State Education Secretaries, State Project Directors and in the SSA Project Approval Board Meetings.

Opening of Central Universities

3979. SHRI RAM KRIPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government had announced to open at least one Central University in every State during UPA-I;
- (b) if so, the status of this announcement;
- (c) whether all States have been given Central Universities and the current status thereof;
- (d) the amount of funds sanctioned in this scheme, so far; and
- (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The XI plan (2007-12) as approved by the National Development Council envisaged setting up of one Central University in States which did not have any Central University. Accordingly, 16 new Central Universities were established (including conversion of 3 State Universities *viz*, H.N.B. Garhwal University, Guru Ghasidas Vishwavidyalaya and Dr. Harisingh Gour Vishwavidyalaya into Central Universities) through the Central Universities Act, 2009. All States in India except Goa, which did not agree to conversion of its State University, has a Central University now.

(d) and (e) University Grants Commission (UGC) has sanctioned an amount of Rs. 149847.56 Lakhs to 16 newly established Central Universities. A statement indicating the grant released to 16 new Central Universities during XI Plan is given in statement.